

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18956/2025	SATYAJIT @ SATYAJEET HARPAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025 () //	AOD20240000391C202500038
2	D-BLAPL/18959/2025	TIKAN @ TIRTHABASI NANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /149 /2023 () //	
3	D-BLAPL/18960/2025	DALIMBA PUJARI @ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /114 /2022 () //	
4	D-BLAPL/18962/2025	TIRTHA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /433 /2024 () //	
5	D-BLAPL/18968/2025	ANTARAM MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 () //	
6	D-BLAPL/18974/2025	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /267 /2025 () //	
7	D-BLAPL/18975/2025	FARHA PARBIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 () //	
8	D-BLAPL/18977/2025	BRAJAMOHAN @ BRAJABANDHU SETHI @ BARJU VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /110 /2023 () //	
9	D-BLAPL/18981/2025	BANKA @ TRILOCHAN SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KHUNTUNI /81 /2025 () //	
10	D-BLAPL/18985/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /87 /2025 () //	
11	D-BLAPL/18989/2025	SURENDRA PATAMAJHI @ HANDI PATAMAJHI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /78 /2023 () //	

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12	D-BLAPL/18991/2025	PARAMANANDA SAHU @ SONU SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /11 /2022 () //	
13	D-BLAPL/18993/2025	BIJAY RAJBHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
14	D-BLAPL/18994/2025	CHANDAN KUMAR GOND VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
15	D-BLAPL/18997/2025	JAGATHEESH RADHAKRISHNAN @ R.JAGATHEESH PRATIMA NAYAK VS STATE OF ODISHA	VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025 () //	
16	D-BLAPL/19000/2025	ASTAMI MUNDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KATARBAGA /211 /2020 () //	
17	D-BLAPL/19004/2025	BISHNU KHORA VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT SADAR /72 /2025 () //	AOR20220002995C202500027
18	D-BLAPL/19007/2025 BLAPL/6578/2025	RAJENDRA DISARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2025	
19	D-BLAPL/19012/2025	RATIKANTA NATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /180 /2024 () //	
20	D-BLAPL/19018/2025	SATISH KUMAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /78 /2025 () //	
21	D-BLAPL/19019/2025	ABHAYA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /206 /2024 () //	AOR20220001615C202500127
22	D-BLAPL/19020/2025	BIJAYA PRADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KODALA /335 /2025 () //	
23	D-BLAPL/19022/2025	BABU @ ABDUL SARFARAZ KHAN	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /139 /2025	AOR20220001615C202500126

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19024/2025	INDRAJIT DAS	PRADIPTA KISHORE BHUYAN	PIPLI /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19028/2025	ASHOK KUMAR BEHERA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19031/2025	ANGADA BEHERA	SIDHARTHA DAS	BARGARH /589 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19034/2025	NIHAL LAMA @ NIHALU	JITENDRA KUMAR BEHERA	BURLA /475 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19035/2025	G. LITU PRADHAN @ LIPU PRADHAN	ADITI HOTA	MAHILA P.S.(BBSR) /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19036/2025	CHUTIA @ TUTU MAHAPATRA	KISHORE KUMAR MISHRA	PURI TOWN /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19038/2025	RAJKISHORE NAYAK @ CHINTU	KISHORE KUMAR MISHRA	SEA BEACH /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19042/2025	NILU @ SARAT BEHERA	KISHORE KUMAR MISHRA	BALANGA /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19046/2025	SUSANT NAYAK @ SUSHANTA NAYAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19047/2025	AKASH PRADHAN @ DAHI	BIJAYA KUMAR RAGADA	JHARSUGUDA /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19050/2025	URDHAB GOLARI	TUKUNA KUMAR MISHRA	PADWA /25 /2025	
		VS	VS	()	

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35	D-BLAPL/19051/2025	STATE OF ODISHA LAL GIDHI VS	TAPAN MISHRA VS	// BRAHMANITARANG /215 /2024 ()	
36	D-BLAPL/19052/2025	STATE OF ODISHA SANTUNU MAJHI VS	TARA PRASAD MOHAPATRA VS	// //0 ()	
37	D-BLAPL/19054/2025	STATE OF ODISHA RAJAT KUMAR NANDA @ RINKU VS	BISWAJIT TRIPATHY VS	// SAHID NAGAR P.S. /188 /2024 ()	
38	D-BLAPL/19055/2025	STATE OF ODISHA KRISHNA NAIK VS	JYOTIRMAYA SAHOO VS	// ASKA /314 /2023 ()	
39	D-BLAPL/19060/2025	STATE OF ODISHA ARU SAHOO VS	KISHORE KUMAR MISHRA VS	// TALABANIA /23 /2025 ()	
40	D-BLAPL/19064/2025	STATE OF ODISHA BASANTA MALLIK @ BASANTA MALIK @ PAPI @ BARI VS	ABIRIYABRATA SENAPATI VS	// REMUNA /24 /2025 ()	
41	D-BLAPL/19065/2025	STATE OF ODISHA SUSHANTA DHALASAMANTA VS	CHANDAN SAMANTARAY VS	// CHAULIAGANJA /35 /2016 ()	
42	D-BLAPL/19070/2025	STATE OF ODISHA SITARAM MANDAL VS	ABHIJIT DAS VS	// KUMBHARAPARA /15 /2025 ()	
43	D-BLAPL/19071/2025	STATE OF ODISHA MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	// SESHKHAL /41 /2024 ()	AOD20240000698C202500002
44	D-BLAPL/19072/2025	STATE OF ODISHA MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	// SESHKHAL /15 /2024 ()	AOD20240000698C202500003
45	D-BLAPL/19073/2025	STATE OF ODISHA MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// SESHKHAL /104 /2023 () //	AOD20240000698C202500004

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46	D-BLAPL/19075/2025	MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /29 /2024 () //	AOD20240000698C202500005
47	D-BLAPL/19076/2025	MEENAKA SURYA KUMAR @ M SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /26 /2024 () //	AOD20240000698C202500006
48	D-BLAPL/19077/2025	MEENAKA SURYA KUMAR @ M.SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /64 /2024 () //	AOD20240000698C202500007
49	D-CMAPL/25488/2025	SUBASH CHANDRA MOHAPATRA @ BEBARTA VS STATE OF ODISHA	ADV. VS	// () //	
50	D-CMAPL/25499/2025	PRAFULLA CHANDRA BEHERA VS TAHASILDAR, NIMAPARA, PURI	ADV. VS	// () //	
51	D-CMP/25448/2025	HARIHAR PATRI VS ADITYA KUMAR KHUNTIA	DEEPALI MAHAPATRA VS	// () //	
52	D-CMP/25484/2025	AKAR SAHA @ AKATAR SAHA @ AKKUR SAHA VS MONIKA ROY	MAHESWAR MOHANTY VS	// () //	
53	D-CMP/25520/2025	HARSHAD MANEK@ HARSHAD KUMAR MANEK VS MAHESH MEHRA	BHAWANI SANKAR PANIGRAHI VS	// () //	
54	D-CMP/25525/2025	DEBASISH PRADHAN VS MADHUCHANDA	TRILOCHAN DASH VS	// () //	AOR20220002374C202500105
55	D-CMP/25526/2025	SARAT KUMAR DAS VS RANJIT KUMAR DAS	BHAWANI SANKAR PANIGRAHI VS	// () //	
56	D-CMP/25557/2025	SANTOSH KUMAR BEHERA VS RAJESWARI BEHERA	PRASANTA KUMAR NANDA VS	// () //	
57	D-CONTC/25386/2025	DR.SUJATA SAHOO	ADV.	//	

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	CONTC/2719/2025	VS	VS	0	
		MADAN CHAURASIA,DY. SECY. LABOUR AND E.S.I DEPT.		//	
58	D-CONTC/25387/2025	DR.GAUTAM SAHOO	ADV.	//	
		VS	VS	0	
		MADAN CHAURASIA,DEPUTY SECRETARY, GOVT. LABOUR AND E.S.I. DEPT.,BBSR		//	
59	D-CONTC/25411/2025	PRASANTA KUMAR PARIDA	ADV.	//	
		VS	VS	0	
		DIPAK KUMAR PADHI,DEO,PURI		//	
60	D-CONTC/25413/2025	ASHOK KUMAR CHARCHI	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK,DIRECTOR,HEADS OF DEPARTMENT BUILDING,BBSR,KHURDA		//	
61	D-CONTC/25415/2025	RABIN CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR,IAS		//	
62	D-CONTC/25427/2025	BASANTA KUMAR SENAPATI	ADV.	//	
		VS	VS	0	
		MANORNAJN MALLICK,DIRECTOR,HEADS OF DEPT. BUILDING,BSBR,KHURDA		//	
63	D-CONTC/25428/2025	SUKANTA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU,ADDITIONAL CHIEF SECRETARY,FOREST AND ENVIRONMENT DEPT.,BBSR,ODISHA		//	
64	D-CONTC/25458/2025	MANOJ KUMAR MUDULI	ADV.	//	
		VS	VS	0	
		SIDDHARTH SHANKAR SWAIN,IAS		//	
65	D-CONTC/25459/2025	G.KASINATH	ADV.	//	
		VS	VS	0	
		AJAYA KUMAR PATRA,DEO,BERHAMPUR,KHURDA		//	
66	D-CONTC/25461/2025	PADMANAVA SETHY	ADV.	//	
		VS	VS	0	
		HARIHARA DALAI,BEO,ANANDAPUR,KEONJHAR		//	
67	D-CONTC/25462/2025	BHASKAR SAHOO	ADV.	//	
		VS	VS	0	
		SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA,CUTTACK		//	
68	D-CONTC/25470/2025	BIJOY KUMAR BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/25473/2025	DHARMENDRA MALLICK,EXCISE COMMISSIONER,CUTTACK DR. BAIRAGI CHARAN PANDA VS	ADV VS	// // ()	AOD20240000618C202500085
70	D-CONTC/25474/2025	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SHRADHAKAR MOHANTY VS	ADV VS	// // ()	AOD20240000618C202500084
71	D-CONTC/25475/2025	ANAM CHARAN PATRA, MUNCIPAL COMMISSIONER,CMC BRAHMANANDA OJHA VS	SURYAKANTA DWIBEDI VS	// // ()	
72	D-CONTC/25478/2025	AMIT RANJAN HOTA,OAS DR. RAGHUNATH MISHRA VS	ADV VS	// // ()	AOR20220001600C202500068
73	D-CONTC/25480/2025	MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. BRAJA NARAYAN MOHAPATRA VS	HARIPAD MOHANTY VS	// // ()	
74	D-CONTC/25493/2025	ASWATHY S.,IAS SWAPNA RANI MOHANTY VS	ADV. VS	// // ()	
75	D-CONTC/25528/2025	SARADA PRASAD MOHAPATRA,SENIOR ACCOUNTS OFFICER,ACCOUNTANT GENERAL,BBSR,KHORDA DHARMALAYA NAG VS	ADV. VS	// // ()	
76	D-CONTC/25532/2025	MANORNAJN NAYAK,CONTROLLER OF ACCOUNTS,BBSR,KHURDA BUDDHADEV SAMAL VS	ADV. VS	// // ()	
77	D-CONTC/25551/2025	VISHAL KUMAR DEV,IAS BIJAYA KUMAR SAMANTA VS	LAXMIKANTA MOHANTY VS	// // ()	
78	D-CONTC/25554/2025	SALINI PANDIT,IAS SASMITA SUBHADARSHINI VS	ADV. VS	// // ()	
79	D-CRLA/19010/2025	ARABINDA KUMAR PADHEE,IAS TARINI MAHANTA @ TARANISEN MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// // // ()	LAHUNIPADA /91 /2025

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80	D-CRLA/19063/2025	PRASANTA MUNDA VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	JUJUMURA /69 /2020 () //	
81	D-CRLA/19067/2025	JAGA @ JAGANNATH SAHOO VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	ODAGAON /214 /2023 () //	
82	D-CRLA/19080/2025	SUNIL KUMAR YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /341 /2022 () //	
83	D-CRLMC/18954/2025	DIPAK KUMAR MOHARANA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KAKATAPUR /66 /2010 () //	AOD20240000645C202500010
84	D-CRLMC/18961/2025	PRAVAT MOHAPTRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	RAGHUNATHPALI /295 /2025 () //	
85	D-CRLMC/18965/2025	ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	CHANDRAPUR /17 /2020 () //	
86	D-CRLMC/18966/2025	SURYAKANTA SETHY @ SURYAKANT SETHY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAJURIPADA /134 /2023 () //	
87	D-CRLMC/18970/2025	PRAKASH KUMAR MAJHI VS STATE OF ODISHA	SATYABHAMA SETH VS	TANGI (KHURDA) /237 /2022 () //	
88	D-CRLMC/18971/2025	PRAKASH MUKHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	GHATAGAON /134 /2024 () //	
89	D-CRLMC/18982/2025	SURESH CHANDRA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /157 /2022 () //	
90	D-CRLMC/18984/2025	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /107 /2020 () //	AOR20220001631C202500159
91	D-CRLMC/18996/2025	PADMANAV MOHAPATRA	BHABANI SHANKAR DASPARIDA	PIPLI /334 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/18999/2025	GYANENDRA MOHANTY	PRASANTA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/19003/2025	M/S. ORISSA STEVEDORES LTD., CUTTACK	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA		//	
94	D-CRLMC/19021/2025	ANIL KUMAR BISWAL @ BALIA BISWAL	BISWARANJAN DALAI	PATKURA /512 /2021	AOR20220003722C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/19023/2025	AJAY KUMAR PALAI	BIBHU PRASAD MOHANTY	DELANGA /131 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/19029/2025	ASUTOSHA BEHERA	BIDYADHAR MANSING	CUTTACK VIGILANCE /37 /1999	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
97	D-CRLMC/19030/2025	BIKASH PANGA	SANGRAM KESHARI ROUT	POTTANGI /3 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/19032/2025	PRAFULLA KUMAR SAMANTARA @ PRAFULLA SAMANTARA	SHYAM MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/19033/2025	JANARDAN BAL	BIDYADHAR MANSING	CUTTACK VIGILANCE /37 /1999	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-CRLMC/19041/2025	SALONI HOTA	LAXMIDHAR DASH	BALIPATNA /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/19049/2025	SURESH KUMAR MISHRA	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /11 /2012	AOR20220001593C202500043
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLMC/19053/2025	TAPAN KUMAR DALABEHERA	ADYASIDHI MISHRA	HANDAPA /87 /2014	
		VS	VS	()	

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103	D-CRLMC/19068/2025	STATE OF ODISHA AMULYA KUMAR NANDA VS	DEEPAK RANJAN PARIDA VS	// AIR FIELD P.S. /307 /2023 ()	
104	D-CRLMC/19079/2025	STATE OF ODISHA JAHUR ALI KHAN VS	ALOK KUMAR MOHAPATRA VS	// //0 ()	
105	D-CRLMC/19081/2025	STATE OF ODISHA SANJAY RANA VS	KULDEEP MOHANTY VS	// KARANJIA /120 /2019 ()	
106	D-CRLMP/18976/2025	STATE OF ODISHA BALMIKI MAHANKUDA VS	ABHILASH MISHRA VS	// //0 ()	
107	D-CRLMP/19037/2025	STATE OF ODISHA SANDHYA MAHANANDA VS	RABI NARAYAN MOHANTY VS	// //0 ()	
108	D-CRLMP/19039/2025	STATE OF ODISHA SWORNA PRAVA DAS @ SWARNAPRAVA DAS VS	SUSANTA SEKHAR MOHAPATRA VS	// CHANDRASEKHARPUR /86 /2025 ()	AOD20240000742C202500013
109	D-CRLMP/19040/2025	STATE OF ODISHA BIDESHI PALEI @ NANDA VS	RABI NARAYAN MOHANTY VS	// //0 ()	
110	D-CRLMP/19074/2025	STATE OF ODISHA SABITA SAHOO VS	HEMANT KUMAR MUND VS	// //0 ()	
111	D-CRLMP/19084/2025	STATE OF ODISHA BIKASH RANJAN CHOUDHURY VS	NIRANJAN PRASAD PATRA VS	// //0 ()	
112	D-CRLREV/18953/2025	STATE OF ODISHA DEBAKANTA BISWAL VS	APARESH BHOI VS	// CHANDIPUR /105 /2020 ()	AOR20220001814C202500002
113	D-CRLREV/19027/2025	STATE OF ODISHA CHANDAN KUMAR BHARTI VS	BINI MISHRA VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLREV/19048/2025	RAJU @ RAJMOHAN BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOSAGUMUDA /10 /2010 () //	
115	D-CRLREV/19069/2025	SUBHA KANTA SAHOO VS MANDAKINI MISHRA	JAGAJIBAN PRADHAN VS	KHARABEL NAGAR P.S. /233 /2019 () //	
116	D-CRLREV/19085/2025	ABHIJIT NAYAK @ GULU VS STATE OF ODISHA	SITIKANTA MISHRA VS	//0 () //	
117	D-GUAP/25578/2025	CHITTARANJAN PATRA VS SHIBANI PATRA	BIJAYA KUMAR RAGADA VS	// () //	
118	D-MACA/25494/2025	PASCHAL MINZ VS RAM PRAKASH SAHU	KALPATARU PANIGRAHI VS	// () //	
119	D-MATA/25464/2025	USHA SAHOO VS DHARMENDRA SATHUA	DR. SIMANCHALLA RANJIT VS	// () //	
120	D-RPFAM/25451/2025	DIBAKAR KHANDUAL VS PRAMILA KHANUAL	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202500013
121	D-RSA/25483/2025	SHYAMSUNDER BENIA VS KRUSHNA CHANDRA BAG	ANAM CHARAN PANDA VS	// () //	
122	D-TRP(C)/25452/2025	KANCHANSHREE BEHERA @ BINDHANI VS PRADEEP KUMAR BEHERA	SWARUP KUMAR PATNAIK VS	// () //	
123	D-TRP(C)/25477/2025	RINKI PATRA VS SIBAJI PATRA	ASHOK DAS VS	// () //	
124	D-WA/25453/2025	STATE OF ODISHA VS BASANTA MANJARI BEHERA	SUMAN PATTANAYAK,A.G.A VS	// () //	LOD20240000194C202500304
125	D-WA/25479/2025	P.SRIRAM PRASAD	SAMEER KUMAR DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WA/25543/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/25382/2025	THE EXECUTIVE ENGINEER(ELECTRICAL) TPSODL	SURESH CHANDRA DASH	//	AOD20240000953C202500017
		VS	VS	()	
		SURESH CHANDRA BISWAL		//	
128	D-WP(C)/25383/2025	BACHAN KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500089
	WP(C)/17512/2025	VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/25384/2025	SATYA SUNDAR MAHARATHY	MANMAYA KUMAR DASH	//	AOR20220004309C202500028
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
130	D-WP(C)/25385/2025	TRINATH PRADHAN	DURGA PRASANNA MISHRA	//	
	WP(C)/17466/2025	VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/25388/2025	SUNIL KUMAR PATRO	SATYANARAYAN MOHAPATRA	//	
	WP(C)/17505/2025	VS	VS	()	
		MAHANTA SRI KARIRAM DAS		//	
132	D-WP(C)/25389/2025	BIKASH PANIGRAHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/25390/2025	PADMA NAHAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/25391/2025	AMRUTA CHANDRA PATRO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
135	D-WP(C)/25392/2025	SUBASINI PRADHAN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/25393/2025	SIMANCHAL MAHARANA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	

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137	D-WP(C)/25394/2025	STATE OF ODISHA CH. JAYALAXMI ACHARY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
138	D-WP(C)/25395/2025	BABU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
139	D-WP(C)/25396/2025	RASHMI RANJAN ROUTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// // 0	
140	D-WP(C)/25397/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR SAHU VS	// // 0	
141	D-WP(C)/25398/2025	NILAKANTHA BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
142	D-WP(C)/25399/2025	NALITA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
143	D-WP(C)/25400/2025	SADANANDA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
144	D-WP(C)/25401/2025	SIDHESWAR BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
145	D-WP(C)/25402/2025	RASHMI RANJAN ROUTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// // 0	
146	D-WP(C)/25403/2025	NARAYAN CHANDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
147	D-WP(C)/25404/2025	ALAKA JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0	

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148	D-WP(C)/25405/2025	BHASKARA CHANDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
149	D-WP(C)/25406/2025	LITU PRADHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
150	D-WP(C)/25407/2025	BICHITRA KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
151	D-WP(C)/25408/2025 WP(C)/17458/2025	DR. CHOUDHURY BALADEV PRASAD NANDA VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //	
152	D-WP(C)/25409/2025 WP(C)/17460/2025	SOUMYA RANJAN TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
153	D-WP(C)/25410/2025 WP(C)/17522/2025	CITY NET PLAZA, SUNDARGARH VS MOHANADI COAL FIELD LTD., SUNDARGARH	PRASANTA KUMAR SATAPATHY VS	// 0 //	
154	D-WP(C)/25412/2025	ASHOK KUMAR LENKA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //	
155	D-WP(C)/25414/2025	M/S. DARINGBADI LAMPCS LTD., KANDHAMAL VS JOINT COMMISSIONER OF STATE, CT AND GST TERRITORIAL RANGE, GANJAM	ITISHREE TRIPATHY VS	// 0 //	
156	D-WP(C)/25416/2025	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
157	D-WP(C)/25417/2025 WP(C)/17438/2025	SABITA SETHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
158	D-WP(C)/25418/2025	NANDA KISHOR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //	
159	D-WP(C)/25419/2025	SUBRAT MISHRA	MOHAMMED RIAZ	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/25420/2025	HEMASAGAR PANIGRAHI	SHRADHASHREE ROUTRAY	//	
		VS	VS	0	
		COMMISSIONER CUM SECY, SSEPD, BBSR		//	
161	D-WP(C)/25421/2025	M/S. GANDHAMARDHAN LOADING AGENCY AND TRANSPORTATION CO-OPERATIVE SOCIETY, KEONJHAR	TRANSPORTATION CO-OPERATIVE SOCIETY, KEONJHAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
162	D-WP(C)/25422/2025	BASANTA KUMAR PRADHAN	CHANDAN KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/25423/2025	PRUTHIRAJ SAHOO	GOKHA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/25424/2025	JAYAKRUSHNA MAHANTA	KAMALAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/25425/2025	ADIKANDA PALAI	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/25426/2025	ANITA BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/25429/2025	HAREKRISHNA JAJNANARAYAN PRADHAN	MANORANJAN MUDULI	//	AOD20240000388C202500018
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/25430/2025	SANDHYARANI NAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/25431/2025	MAA PENDRANI MODERN RICE MILL, GANJAPARA, SARDHANA	SARDHANA ANNAPURNA SARANGI	//	
		VS	VS	0	
		STATE OF ODSIHA		//	
170	D-WP(C)/25432/2025	SUSANTA KUMAR MOHAPATRO	AMIYA KUMAR CHHATOI	//	
	WP(C)/17464/2025	VS	VS	0	

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171	D-WP(C)/25433/2025	STATE OF ODISHA RAJAKISHORE BARIK VS	ARIJEET MISHRA VS	// // 0	
172	D-WP(C)/25434/2025	CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR RANJAN KUMAR PRADHAN VS	SIDHESWAR MALLIK VS	// // 0	
173	D-WP(C)/25435/2025	STATE OF ODISHA SARASWATI MOHARANA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500051
174	D-WP(C)/25436/2025	STATE OF ODISHA SARAT CHANDRA MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/25437/2025	STATE OF ODISHA PRASANNA KUMAR PENTHOI VS	PRASANTA KUMAR MISHRA VS	// // 0	
176	D-WP(C)/25438/2025	STATE OF ODISHA SANGRAM KESHARI DASH VS	PRASANTA KUMAR MISHRA VS	// // 0	
177	D-WP(C)/25439/2025	STATE OF ODISHA RAJAKISHORE BARIK VS	ARIJEET MISHRA VS	// // 0	
178	D-WP(C)/25440/2025	CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR JHASA KETAN PATTANAİK VS	PRASANTA KUMAR MISHRA VS	// // 0	
179	D-WP(C)/25441/2025	STATE OF ODISHA JAMUNA MAJHI VS	SIBAPRASAD PATI VS	// // 0	
180	D-WP(C)/25442/2025 WP(C)/17492/2025	STATE OF ODISHA TARNASEN MOHANTA VS	ITISHREE TRIPATHY VS	// // 0	
181	D-WP(C)/25443/2025	STATE OF ODISHA JANAKIBALLAVA PANDA VS SANGITA PANDA	GYANA RANJAN MAHAPATRA VS	// // 0 //	

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182	D-WP(C)/25444/2025	CHANDRIKA NAIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //	
183	D-WP(C)/25445/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //	
184	D-WP(C)/25446/2025	SAROJ MOHANTY VS THE COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	PAJATI KESHORE MOHANTY VS	// () //	
185	D-WP(C)/25447/2025	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //	
186	D-WP(C)/25449/2025 WP(C)/17490/2025	SUDHABANTI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
187	D-WP(C)/25450/2025	SUBASH JAYASINGH VS MANAGING DIRECTOR, ORISSA LIFT IRRIGATION CORPORATION LTD. BBSR	GYANESWAR SATPATHY VS	// () //	
188	D-WP(C)/25454/2025	M/S DEWAVE LIFE SCIENCES PRIVATE LIMITED VS THE CHIEF COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500091
189	D-WP(C)/25455/2025	M/S BAJRANG STEEL VS COMMISSIONER OF CT AND GST	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500046
190	D-WP(C)/25456/2025	AMIYA KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// () //	
191	D-WP(C)/25457/2025	RITESH RANJAN ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	
192	D-WP(C)/25460/2025	GOUTAM NAIK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// () //	
193	D-WP(C)/25463/2025	BANCHHANIDHI DAS	JYOTIRMAY GUPTA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/25465/2025	SUBASH CHANDRA MIRDHA	BASUMATI PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/25466/2025	SOMO GOND @ GANDA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/25467/2025	CHAITI MAJHI	ANISH PATTNAYAK	//	AOR20220001834C202500051
		VS	VS	()	
		THE SUB COLLECTOR, BHAWANIPATNA		//	
197	D-WP(C)/25468/2025	NABAKISHORE BEHERA	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/25469/2025	M/S. SHREE VINAYAK DAIRY, BBSR	ASIT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/25471/2025	RAMESH CHANDRA SWAIN	BAMADEV BARAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/25472/2025	PURNA CHANDRA DAL BEHERA	PURNA CHANDRA MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
201	D-WP(C)/25476/2025	SHREE INFOTECH, GANDHI NAGAR, GANJAM	ASHOK DAS	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
202	D-WP(C)/25481/2025	TARAKANTA MOHAPATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/25482/2025	ALLI AHAD	KISHORE KUMAR MISHRA	//	AOD20250000498C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/25485/2025	SASMITA MOHPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	

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205	D-WP(C)/25486/2025	STATE OF ORISSA DR.KASHI BISWANATH SOREN VS	SHASHI BHUSAN JENA VS	// // ()	
206	D-WP(C)/25487/2025	STATE OF ODISHA HATANATH SAHOO VS	HARMOHAN DHAL VS	// // ()	AOD2025000069C202500010
207	D-WP(C)/25489/2025	COLLECTOR AND DIST.MAGISTRATE, KHURDA DINABANDHU FOUNDATION FOR EDUCATIONAL RESEARCH AND ECONOMIC DEVELOPMENT, BBSR VS	SHRADDHA PRASANNI VS	// // ()	
208	D-WP(C)/25490/2025	CHIEF COMMISSIONER OF INCOME TAX, (EXEMPTIONS), HYDERABAD PRASANTA KUMAR BISWAL VS	BASUDEV PUJARI VS	// // ()	
209	D-WP(C)/25491/2025	STATE OF ODISHA ARABINDA MISHRA VS	KHAGESWAR BEHERA VS	// // ()	
210	D-WP(C)/25492/2025	STATE OF ODISHA PABITRA KU. ROUT VS	BIDYADHAR MANSING VS	// // ()	
211	D-WP(C)/25495/2025	UNION BANK OF INDIA BIJAY SETHY VS	KAIBALYA PANDA VS	// // ()	
212	D-WP(C)/25496/2025	STATE OF ODISHA GO PLANET, GANJAM VS	ITISHREE TRIPATHY VS	// // ()	
213	D-WP(C)/25497/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, GANJAM DEBASISH MOHANTY VS	NIRANJAN LENKA VS	// // ()	
214	D-WP(C)/25498/2025	STATE OF ODISHA M/S H.S. CARRIER, SUNDARGARH VS	ACHYUTANANDA ROURAY VS	// // ()	
215	D-WP(C)/25500/2025	GENERAL MANAGER, ROURKELA STEEL PLANT (SAIL), SUNDARGARH M/S. SAGAR BAZAR, GANJAM VS	ITISHREE TRIPATHY VS	// // ()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), GANJAM		//	

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216	D-WP(C)/25501/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //	
217	D-WP(C)/25502/2025	URMILA MOHANTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
218	D-WP(C)/25503/2025	UMAMANI BHARATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
219	D-WP(C)/25504/2025	DURYODHAN SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
220	D-WP(C)/25505/2025	BIJAYALAXMI ACHARYA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
221	D-WP(C)/25506/2025	DEBA PRASAD NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
222	D-WP(C)/25507/2025	SAROJ KANTA PAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
223	D-WP(C)/25508/2025	SISIR KUMAR DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
224	D-WP(C)/25509/2025	GANANATH BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
225	D-WP(C)/25510/2025	MAHENDRA KUMAR SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
226	D-WP(C)/25511/2025	KAMAL PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202500104
227	D-WP(C)/25512/2025	MAHESWAR PAGAL	PRABIN DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/25513/2025	SABITRI JENA	GAJENDRANATH ROUT	//	AOR20220004106C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/25514/2025	SAKTI PRASAD ACHARYA	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/25515/2025	AKBAR KHAN	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/25516/2025	MANOJ KUMAR BISWAL	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/25517/2025	AKHAY KUMAR MALIK	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/25518/2025	SARADA PRASANNA KANUNGO	BHABNI SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/25519/2025	NARMADABALA SWAIN	BISWARANJAN DALAI	//	AOR20220003722C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/25521/2025	SARATA CHANDRA SAHOO	KABIR KUMAR JENA	//	AOD20240000733C202500009
		VS	VS	()	
		THE ADDITIONAL COMMISSIONER, LAND RECORD AND SETTLEMENT		//	
236	D-WP(C)/25522/2025	TOSHANAND BAGH @ TOSANAND BAGH	JAYANTA KUMAR MAJHI	//	
	WP(C)/17496/2025	VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/25523/2025	NARENDRA KUMAR BEHERA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/25524/2025	DHARMANANDA MAHAPATRA	ROHIT RANJAN RAY	//	
		VS	VS	()	

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239	D-WP(C)/25527/2025	STATE OF ORISSA PRAVAT KUMAR ROUT VS	NIRANJAN LENKA VS	// // 0	
240	D-WP(C)/25529/2025	STATE OF ODISHA HARIHAR SAHOO VS	DEBASIS MISHRA VS	// // 0	
241	D-WP(C)/25530/2025	STATE OF ODISHA M/S. ODISHA COLLEGE OF NURSING, CUTTACK VS	RAMANATH ACHARYA VS	// // 0	
242	D-WP(C)/25531/2025	STATE OF ODISHA PARAMANANDA MOHANTY VS	SAMARENDRA BAHADUR VS	// // 0	
243	D-WP(C)/25533/2025	STATE OF ORISSA PARADIP PORT AND DOCK MAZDOOR UNION, JAGANNATHPUR VS	ABHINAV KUMAR DAS VS	// // 0	
244	D-WP(C)/25534/2025	STATE OF ODISHA ARATA BEHERA VS	PABITRA KUMAR BEHERA VS	// // 0	
245	D-WP(C)/25535/2025	STATE OF ODISHA MINATI PRAVA JENA VS	SANGRAM JENA VS	// // 0	
246	D-WP(C)/25536/2025	STATE OF ODISHA SABITA SENAPATI VS	TUKUNA KUMAR MISHRA VS	// // 0	
247	D-WP(C)/25537/2025	COLLECTOR, NABARANGPUR M/S PREMIER COLLEGE OF PHARMACY, KHURDA VS	SUBHANKAR ROUT VS	// // 0	
248	D-WP(C)/25538/2025	STATE OF ODISHA SAGAR KUMAR BARIK VS	PRAMODA KUMAR MISHRA VS	// // 0	
249	D-WP(C)/25539/2025	THE AUTHORISED OFFICER, REPATRIATES COOPERATIVE FINANCE AND DEVELOPMENT BANK LTD. BADAL KUMAR MOHAPATRA VS	DIPTI RANJAN SWAIN VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :25/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/25540/2025	PRASANNA KUMAR PANY VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
251	D-WP(C)/25541/2025	JAYADEV NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
252	D-WP(C)/25542/2025	JAYANTA SAMANARAY VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //	
253	D-WP(C)/25544/2025	PURUSOTTAM SAHOO VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
254	D-WP(C)/25545/2025	PUJA HEMBRAM VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
255	D-WP(C)/25546/2025	THANASUNDAR PUTI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
256	D-WP(C)/25547/2025	RAMANI RANJAN BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
257	D-WP(C)/25548/2025	CHITTARANJAN ROUSTRAY VS COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA CUTTACK	PRAVAT KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/25549/2025	SAYANGAPRAVA DALEI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
259	D-WP(C)/25550/2025	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
260	D-WP(C)/25552/2025	NALANDA INSTITUTE OF TECHNOLOGY, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
261	D-WP(C)/25553/2025	BHAGABAN PATTANAIAK	DEEPAK RANJAN SUNDARAY	//	

ORISSA HIGH COURT**FILING REPORT AS ON :25/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/25555/2025	SUNNAPU VANI	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/25556/2025	SABITRI PANIGRAHI	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	
		PRESIDING OFFICER LABOUR COURT, JAYPUR, KORAPUT		//	
264	D-WP(C)/25558/2025	BADAL MAHANTA	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/25559/2025	PARAMESWAR MAJHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/25560/2025	JAGABANDHU PATEL	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/25561/2025	BODUPU SARALA	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/25562/2025	NABAKISHORE BEHERA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/25563/2025	CHANDRAKANTA BHOI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/25564/2025	BRUNDBAN BEHERA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/25565/2025	LOKANATH SATAPATHI	ASHOK DAS	//	
		VS	VS	0	
		BANITA CHOUDHURY @ SATAPATHI		//	
272	D-WP(C)/25566/2025	DEBARAJ MAJHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/25567/2025	STATE OF ODISHA KUSHA DWAJA MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
274	D-WP(C)/25568/2025	STATE OF ODISHA RAJU KANDA VS	ARJUNA CHARANA BEHERA VS	// // 0	
275	D-WP(C)/25569/2025	STATE OF ODISHA MONALIPA DASH VS	AVIJIT PATNAIK VS	// // 0	
276	D-WP(C)/25570/2025	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR SRI GRAMA THAKURANI BIJE, NUAPADA VS	PRASANNA KUMAR RATH VS	// // 0	
277	D-WP(C)/25571/2025	HINDU PUBLIC, NUAPADA SRIKAR BAG VS	ARJUNA CHARANA BEHERA VS	// // 0	
278	D-WP(C)/25572/2025	STATE OF ODISHA RANJAN KUMAR ACHARYA VS	PRASANNA KUMAR PANDA VS	// // 0	
279	D-WP(C)/25573/2025	STATE OF ODISHA SUKANTA KAR VS	PRASANNA KUMAR PANDA VS	// // 0	
280	D-WP(C)/25574/2025	STATE OF ODISHA PURNA CHANDRA PANI VS	PRASANNA KUMAR PANDA VS	// // 0	
281	D-WP(C)/25575/2025	STATE OF ODISHA CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
282	D-WP(C)/25576/2025	STATE OF ODISHA RAJENDRA NARAYAN PANDA VS	PRASANNA KUMAR PANDA VS	// // 0	
283	D-WP(C)/25577/2025	STATE OF ODISHA TRILOCHAN DAS VS	PRASANNA KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/25579/2025	DILIP KUMAR NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// () //	
285	D-WP(C)/25580/2025	BABAJI MALLICK VS THE SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BBSR	ALOK KUMAR MOHAPATRA VS	// () //	
286	D-WP(C)/25581/2025	RASHMI RANJAN ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	
287	D-ABLAPL/18955/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /40 /2025 () //	AOR20220003509C202500039
288	D-ABLAPL/18957/2025	SAMBHUNATH OJHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /268 /2023 () //	
289	D-ABLAPL/18958/2025	PRAVAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //	
290	D-ABLAPL/18963/2025	BAIDYANATH JENA @ MOHAN @ MOHAN JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /128 /2025 () //	
291	D-ABLAPL/18964/2025	MANORANJAN RAIKA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	ADVA /23 /2020 () //	
292	D-ABLAPL/18967/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	SATYABADI /178 /2025 () //	
293	D-ABLAPL/18969/2025	SUBASH KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BAIDESWAR /108 /2025 () //	
294	D-ABLAPL/18972/2025	GANANATH PRUSTY VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /103 /2009 () //	
295	D-ABLAPL/18973/2025	GANESH RAGAD @ GANESH RAGADA	SUDHANSU SEKHAR DASH	RANPUR /142 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/18978/2025	ABHIMANYU BEHERA	TARA PRASAD MOHAPATRA	SATYABADI /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/18979/2025	SUNIL RANJAN PANI @ CHINTU PANI	TARA PRASAD MOHAPATRA	PURI SADAR /72 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/18980/2025	ASHOK KUMAR BEHERA	RAMAKANTA PRADHAN	BALIAPANDA /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/18983/2025	M. JAYA PRAKASH RAO @ M. JAYPRAKASH	SOUBHAGYA KUMAR DASH	BERHAMPUR TOWN /188 /2025	AOR20220001631C202500158
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/18986/2025	KRUSHNA CHANDRA ROUT	SUSANTA KUMAR BARAL	ATHGARH /127 /2025	AOR20220001297C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/18987/2025	SATYA RANJAN DAS @ BULA	MD. GOLAM MADANI	DHAMNAGAR /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/18988/2025	HARIHAR MARTHA	DEBIDUTTA MOHAPATRA	Maitri Vihar PS /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/18990/2025	PRASANTA SWAIN @ LITU SWAIN	SUSHANTA KUMAR DAS	Maitri Vihar PS /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/18992/2025	BISHNU BEHERA	SUJAY SHANKER SINGHDEO	JUNAGARH /375 /2025	AOD20230000313C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/18995/2025	SK. FAYAZ QUADRI @ SAHIL	ARUN KUMAR BEHERA	SAHADEV KHUNTA /174 /2025	AOR20220003422C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/18998/2025	GYANENDRA MOHANTY	PRASANTA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /86 /2025	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :25/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/19001/2025	STATE OF ODISHA BYOMAKESH BISWAL VS	SUSANTA KUMAR LENKA VS	// CUTTACK SADAR /455 /2025 ()	
308	D-ABLAPL/19002/2025	STATE OF ODISHA BYOMAKESH BISWAL VS	SUSANTA KUMAR LENKA VS	// CUTTACK SADAR /454 /2025 ()	
309	D-ABLAPL/19005/2025	STATE OF ODISHA JAGAN BARIK VS	SURYAKANTA DWIBEDI VS	// NAYAGARH /108 /2025 ()	
310	D-ABLAPL/19006/2025	STATE OF ODISHA KORBAN ALI KHAN VS	BIJAYA KUMAR RAGADA VS	// TIHIDI /197 /2025 ()	
311	D-ABLAPL/19008/2025	STATE OF ODISHA AJIT KUMAR SAHU VS	UPENDRA KUMAR SAMAL VS	// INFOCITY PS /403 /2024 ()	
312	D-ABLAPL/19009/2025	STATE OF ODISHA SEBATI NAIK VS	JUGALA KISHORE PANDA VS	// PURUNAKATAK /94 /2012 ()	
313	D-ABLAPL/19011/2025	STATE OF ODISHA SARAT KUMAR KISAN VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /239 /2025 ()	
314	D-ABLAPL/19013/2025	STATE OF ODISHA DHURBA CHARAN ROUT VS	NARENDRA KUMAR LENKA VS	// NAYAGARH SADAR /160 /2025 ()	
315	D-ABLAPL/19014/2025	STATE OF ODISHA NARAYAN JENA VS	SATYAJIT MOHAPATRA VS	// AGARAPADA /73 /2025 ()	
316	D-ABLAPL/19015/2025	STATE OF ODISHA PREMALATA SWAIN VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /244 /2022 ()	
317	D-ABLAPL/19016/2025	STATE OF ODISHA ASHOK PHENGUA @ PINGUA @ AK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// MANCHESWAR P.S. /31 /2024 ()	AOD2024000012C202500130

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/19017/2025	ASHUTOSH HOTA VS STATE OF ODISHA	RUDRA PRASAD MOHAPATRA VS	BHANDARIPOKHARI /76 /2025 () //	
319	D-ABLAPL/19025/2025	SANTOSH HOTA VS STATE OF ODISHA	RUDRA PRASAD MOHAPATRA VS	BHANDARIPOKHARI /76 /2025 () //	
320	D-ABLAPL/19026/2025	SK. SALIM @ SK. SALIMUDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /138 /2025 () //	
321	D-ABLAPL/19043/2025	DILLIP @ DILLIP KUMAR BARIK VS STATE OF ODISHA	BIJAN KUMAR MISHRA VS	NIHALPRASAD /146 /2025 () //	AOR20220000367C202500028
322	D-ABLAPL/19044/2025	GOPAL KRUSHNA PRADHAN @ GOPAL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /113 /2025 () //	
323	D-ABLAPL/19045/2025	SRINIBASH PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /166 /2025 () //	
324	D-ABLAPL/19056/2025	KANHU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /438 /2025 () //	
325	D-ABLAPL/19057/2025	SANJAY KARA @ SANJAYA KUMAR KAR @ SANJAY KOTIRMAYA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /48 /2020 () //	
326	D-ABLAPL/19058/2025	NANDA MAJHI @ NANDAKISHOR MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UMERKOTE /187 /2025 () //	
327	D-ABLAPL/19059/2025	SALIL SATADALA @ MIKUN MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /207 /2024 () //	
328	D-ABLAPL/19061/2025	RANJITA @ GITANJALI BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /500 /2025 () //	
329	D-ABLAPL/19062/2025	SANJIB NAIK	CHIRANJIB ROUT	TALCHER TOWN /558 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/19066/2025	AJIT SAMANTARAY @ AJIT KUMAR SAMANTARAY	ACHYUTANANDA PATTANAIAK	JATNI P.S. /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/19078/2025	RITA BEHERA	PRASANTA KUMAR ROUTRAY	BARGARH /231 /2025	AOD20240000391C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/19082/2025	MITHUN PRADHAN	MANORANJAN MISHRA	Tantiapal Marine /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/19083/2025	AJAYA KUMAR SAHU	KRISHNA CHANDRA SAHU	RAJGANGPUR /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :25/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/25578/2025 GUAP/ /	CHITTARANJAN PATRA MP	BIJAYA KUMAR RAGADA	8/2025
2	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	138/2025
3	D-LAA/12/2016 LAA/12/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	139/2025
4	D-CRLMP/19074/2025 CRLMP/ /	SABITA SAHOO MP	HEMANT KUMAR MUND	142/2025
5	D-CRLMP/19084/2025 CRLMP/ /	BIKASH RANJAN CHOUDHURY MP	NIRANJAN PRASAD PATRA	143/2025
6	D-TRP(C)/25452/2025 TRP(C)/ /	KANCHANSHREE BEHERA @ BINDHANI MP	SWARUP KUMAR PATNAIK	203/2025
7	D-CONTC/38623/2024 CONTC/6695/2024	DR. ASHOK KUMAR MISHRA MP	PRANAB KUMAR GHOSE	227/2025
8	D-RVWPET/22887/2025 RVWPET/ /	KAMALAKANTA SAHU MP	SUSANTA SEKHAR MOHAPATRA	250/2025
9	D-RPFAM/25451/2025 RPFAM/ /	DIBAKAR KHANDUAL MP	DOLAGOBINDA MOHAPATRA	270/2025
10	D-RPFAM/6548/2025 RPFAM/49/2025	RAKESH SATAPATHY MP	MANORANJAN PADHI	271/2025
11	D-RPFAM/21900/2025 RPFAM/ /	ANIL KUMAR SAHOO MP	SUSANTA MOHAPATRA	272/2025
12	D-CMAPL/17953/2025 CMAPL/ /	RABI SHANKAR HOTA MP	JASPREET KAOR	327/2025
13	D-CMAPL/17944/2025 CMAPL/ /	RABINDRA NARAYAN THAKUR MP	JASPREET KAUR	328/2025
14	D-CMAPL/17946/2025 CMAPL/ /	PRAMOD KU.LAHARIA MP	JASPREET KAUR	329/2025
15	D-CMAPL/17989/2025 CMAPL/ /	ASHOK KUMAR PUROHIT MP	JASPREET KAUR	330/2025
16	D-CMAPL/17985/2025 CMAPL/ /	RAM KUMAR SAHU MP	JASPREET KAUR	331/2025
17	D-CMAPL/17935/2025 CMAPL/ /	DILLIP KU.MISHRA MP	JASPREET KAUR	332/2025
18	D-CMAPL/17963/2025 CMAPL/ /	SANGRAM KESHARI MISHRA MP	JASPEET KAUR	333/2025
19	D-CMAPL/18027/2025 CMAPL/ /	MINATI DASH MP	JASPREET KAUR	334/2025
20	D-CMAPL/17957/2025 CMAPL/ /	JIBARDHAN SETH MP	JASPREET KAOR	335/2025
21	D-CMAPL/25488/2025 CMAPL/ /	SUBASH CHANDRA MOHAPATRA @ BEBERA MP	ADV.	336/2025
22	D-CMAPL/25499/2025 CMAPL/ /	PRAFULLA CHANDRA BEHERA MP	ADV.	337/2025
23	D-MATA/25464/2025 MATA/ /	USHA SAHOO MP	DR. SIMANCHALLA RANJIT	341/2025
24	D-CRLREV/18953/2025 CRLREV/ /	DEBAKANTA BISWAL MP	APARESH BHOI	474/2025
25	D-CRLREV/18953/2025 CRLREV/ /	DEBAKANTA BISWAL MP	APARESH BHOI	475/2025
26	D-CRLREV/19027/2025	CHANDAN KUMAR BHARTI	BINI MISHRA	

	CRLREV/ /	MP		476/2025
27	D-CRLREV/19048/2025 CRLREV/ /	RAJU @ RAJMOHAN BHATRA MP	TUKUNA KUMAR MISHRA	477/2025
28	D-CRLREV/19048/2025 CRLREV/ /	RAJU @ RAJMOHAN BHATRA MP	TUKUNA KUMAR MISHRA	478/2025
29	D-CRLREV/19048/2025 CRLREV/ /	RAJU @ RAJMOHAN BHATRA MP	TUKUNA KUMAR MISHRA	479/2025
30	D-CRLREV/19069/2025 CRLREV/ /	SUBHA KANTA SAHOO MP	RAMDAS ACHARY	480/2025
31	D-BLAPL/18325/2025 BLAPL/6508/2025	JADUMANI MUNDA MP	HIMADRI KUMAR BISWAL	726/2025
32	D-BLAPL/13033/2025 BLAPL/4666/2025	ADITYA NARAYAN PADHI MP	SIDHARTHA MISHRA	727/2025
33	D-BLAPL/38396/2024 BLAPL/12874/2024	LAXMIDHAR SAHOO @ LUCKY MP	DEVASHIS PANDA,MANAS CHAND, SMRUTI RANJAN RAO	728/2025
34	D-RSA/1/2023 RSA/1/2023	SHANTILATA PATRA MP	AKSHAYA KUMAR SAHOO	862/2025
35	D-RSA/25483/2025 RSA/ /	SHYAMSUNDER BENIA MP	ANAM CHARAN PANDA	863/2025
36	D-RSA/25483/2025 RSA/ /	SHYAMSUNDER BENIA MP	ANAM CHARAN PANDA	864/2025
37	D-RSA/19290/2025 RSA/ /	CHANDRAPRAVA MOHANTY MP	NIRANJAN LENKA	865/2025
38	D-CMP/25448/2025 CMP/ /	HARIHAR PATRI MP	DEEPALI MAHAPATRA	937/2025
39	D-CMP/25484/2025 CMP/ /	AKAR SAHA @ AKATAR SAHA @ AKKUR MP	MAHESWAR MOHANTY	938/2025
40	D-CMP/25520/2025 CMP/ /	HARSHAD MANEK@ HARSHAD KUMAR MANEK MP	MANEK SANKAR PANIGRAHI	939/2025
41	D-CMP/25526/2025 CMP/ /	SARAT KUMAR DAS MP	BHAWANI SANKAR PANIGRAHI	940/2025
42	D-CMP/25557/2025 CMP/ /	SANTOSH KUMAR BEHERA MP	PRASANTA KUMAR NANDA	941/2025
43	D-ABLAPL/12582/2025 ABLAPL/5536/2025	SASHI BHUSAN KUMAR SINGH MP	RAMAKANTA DAS	1202/2025
44	D-ABLAPL/3598/2023 ABLAPL/3598/2023	SUBHAM MEHERA MP	BIRAJA PRASAD NANDA	1203/2025
45	D-ABLAPL/15208/2025 ABLAPL/6236/2025	MINAKETAN @ DHUMA PAHADASINGH MP		1204/2025
46	D-ABLAPL/16017/2025 ABLAPL/6430/2025	HATIA MALLICK @ PABITRA KUMAR MALLICK MP		1205/2025
47	D-ABLAPL/13199/2025 ABLAPL/5426/2025	SK.GULAM SARWAR @ SK.GULAM MP		1206/2025
48	D-ABLAPL/11807/2025 ABLAPL/4627/2025	BISHNU PRASAD SAHU MP		1207/2025
49	D-ABLAPL/15595/2025 ABLAPL/6878/2025	RAJAN THANAPATI MP	SIDHANT KUMAR JENA	1208/2025
50	D-ABLAPL/16038/2025 ABLAPL/6504/2025	MADHUSUDAN PRADHAN MP	PITAMBAR BEHERA	1209/2025
51	D-CRLMC/18966/2025 CRLMC/ /	SURYAKANTA SETHY @ SURYAKANT SETHY MP	BIBHUTI RANJAN MOHANTY	1605/2025
52	D-CRLMC/18971/2025 CRLMC/ /	PRAKASH MUKHI MP	SURESH KUMAR JENA	1606/2025
53	D-CRLMC/16750/2025 CRLMC/2123/2025	SAMIR ROUT@SAMEER KUMAR ROUT MP	LALITENDU BHUYAN	1607/2025
54	D-CRLMC/18999/2025 CRLMC/ /	GYANENDRA MOHANTY MP	PRASANTA KUMAR SAHOO	1608/2025
55	D-CRLMC/18996/2025 CRLMC/ /	PADMANAV MOHAPATRA MP	BHABANI SHANKAR DASPARIDA	1609/2025
56	D-CRLMC/19023/2025 CRLMC/ /	AJAY KUMAR PALAI MP	BIBHU PRASAD MOHANTY	1610/2025
57	D-CRLMC/19029/2025 CRLMC/ /	ASUTOSHA BEHERA MP	BIDYADHAR MANSING	1611/2025

58	D-CRLMC/19029/2025 CRLMC/ /	ASUTOSHA BEHERA MP	BIDYADHAR MANSING	1612/2025
59	D-CRLMC/19033/2025 CRLMC/ /	JANARDAN BAL MP	BIDYADHAR MANSING	1613/2025
60	D-CRLMC/19053/2025 CRLMC/ /	TAPAN KUMAR DALABEHERA MP	ADYASIDHI MISHRA	1614/2025
61	D-CRLMC/19049/2025 CRLMC/ /	SURESH KUMAR MISHRA MP	JYOTI RANJAN DEO	1615/2025
62	D-CRLMC/19068/2025 CRLMC/ /	AMULYA KUMAR NANDA MP	DEEPAK RANJAN PARIDA	1616/2025
63	D-MACA/24430/2025 MACA/706/2025	THE NATIONAL INSURANCE CO.LTD., BBSR MP	JOY DASMOHAPATRA	1654/2025
64	D-MACA/25494/2025 MACA/ /	PASCHAL MINZ MP	KALPATARU PANIGRAHI	1655/2025
65	D-MACA/25494/2025 MACA/ /	PASCHAL MINZ MP	KALPATARU PANIGRAHI	1656/2025
66	D-MACA/21312/2024 MACA/463/2024	ORIENTAL INSURANCE CO. L.T.D MP	RIMJHIMBALA PATI	1657/2025
67	D-MACA/21312/2024 MACA/463/2024	ORIENTAL INSURANCE CO. L.T.D MP	RIMJHIMBALA PATI	1658/2025
68	D-CRLA/2535/2024 CRLA/135/2024	PRAHALLAD BEHERA MP	GAGAN BIHARI SINGH	1701/2025
69	D-CRLA/18105/2025 CRLA/ /	DIBYA LOCHAN SINGH MP	BADRINARAYAN PANDA	1702/2025
70	D-CRLA/421/2023 CRLA/421/2023	ANARYAMI SETHI MP	NIRANJAN PANDA	1703/2025
71	D-CRLA/19063/2025 CRLA/ /	PRASANTA MUNDA MP	BIKRAM KUMAR NAYAK	1704/2025
72	D-CRLA/19063/2025 CRLA/ /	PRASANTA MUNDA MP	BIKRAM KUMAR NAYAK	1705/2025
73	D-CRLA/19063/2025 CRLA/ /	PRASANTA MUNDA MP	BIKRAM KUMAR NAYAK	1706/2025
74	D-CRLA/107/2018 CRLA/107/2018	BAPUN@SUNIL KUMAR MALLIK MP	M/S.CHITTARANJAN PATTNAIK	1707/2025
75	D-CRLA/19067/2025 CRLA/ /	JAGA @ JAGANNATH SAHOO MP	PUNIL KUMAR SWAIN	1708/2025
76	D-CRLA/19067/2025 CRLA/ /	JAGA @ JAGANNATH SAHOO MP	PUNIL KUMAR SWAIN	1709/2025
77	D-CRLA/19080/2025 CRLA/ /	SUNIL KUMAR YADAV MP	SOUMYA RANJAN DAS	1710/2025
78	D-CRLA/19080/2025 CRLA/ /	SUNIL KUMAR YADAV MP	SOUMYA RANJAN DAS	1711/2025
79	D-WA/2054/2023 WA/2054/2023	STATE OF ODISHA MP	DIGAMBAR MISHRA, LIGENS MISHRA, DEEPALI MOHAPATRA	2973/2025
80	D-WA/25453/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2974/2025
81	D-WA/25453/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2975/2025
82	D-WA/25479/2025 WA/ /	P.SRIRAM PRASAD MP	SAMEER KUMAR DAS	2976/2025
83	D-WA/22203/2025 WA/ /	BINOD KUMAR SINGH MP	AJIT KUMAR TRIPATHY	2977/2025
84	D-WA/25100/2025 WA/ /	JITENDRA KUMAR SAHOO MP		2978/2025
85	D-WA/25543/2025 WA/ /	P. SRIRAM PRASAD MP	SAMEER KUMAR DAS	2979/2025
86	D-WP(C)/25382/2025 WP(C)/ /	THE EXECUTIVE ENGINEER(ELECTRICAL),SURSE MP	SUBHILCHANDRA DASH	10565/2025
87	D-WP(C)/25385/2025 WP(C)/17466/2025	TRINATH PRADHAN MP	DURGA PRASANNA MISHRA	10566/2025
88	D-WP(C)/25388/2025 WP(C)/17505/2025	SUNIL KUMAR PATRO MP	SATYANARAYAN MOHAPATRA	10567/2025
89	D-WP(C)/25383/2025	BACHAN KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	

	WP(C)/17512/2025	MP		10568/2025
90	D-WP(C)/25383/2025	BACHAN KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	
	WP(C)/17512/2025	MP		10569/2025
91	D-WP(C)/5901/2025	RAJESH KUMAR PERIWAL		
	WP(C)/5916/2025	MP		10570/2025
92	D-WP(C)/12094/2025	JITENDRA SINGH @ JITENDRA KISHORE SINGH		
	WP(C)/9407/2025	MP		10571/2025
93	D-WP(C)/25409/2025	SOUMYA RANJAN TRIPATHY	SAIBRATA RATH	
	WP(C)/17460/2025	MP		10572/2025
94	D-WP(C)/25408/2025	DR. CHOUDHURY BALADEV PRASAD NANDA	SAIBRATA RATH	
	WP(C)/17458/2025	MP		10573/2025
95	D-WP(C)/25410/2025	CITY NET PLAZA, SUNDARGARH	PRASANTA KUMAR SATAPATHY	
	WP(C)/17522/2025	MP		10574/2025
96	D-WP(C)/25414/2025	M/S. DARINGBADI LAMPCS LTD., KANDHAMAR	ANSHREE TRIPATHY	
	WP(C)/ /	MP		10575/2025
97	D-WP(C)/12387/2025	M/S. GANPATI PIPES AND INDUSTRIES PRM TEKANO, NAHARA, SIMILIA, BILDHOR	ANSHREE TRIPATHY	
	WP(C)/8921/2025	MP		10576/2025
98	D-WP(C)/33354/2024	M/S. GANPATI PIPES AND INDUSTRIES PVT. LTD., NAHARA, SIMILIA, BILDHOR	ANSHREE TRIPATHY	
	WP(C)/19342/2024	MP		10577/2025
99	D-WP(C)/25417/2025	SABITA SETHI	SOUBHAGYA SWAIN	
	WP(C)/17438/2025	MP		10578/2025
100	D-WP(C)/25131/2025	PRANA KRUSHNA PRASAD	NIHAL RATH	
	WP(C)/ /	MP		10579/2025
101	D-WP(C)/25418/2025	NANDA KISHOR SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		10580/2025
102	D-WP(C)/25240/2025	PABITRA BEHERA	BICHITRA NARAYANA SATAPATHY	
	WP(C)/ /	MP		10581/2025
103	D-WP(C)/25422/2025	BASANTA KUMAR PRADHAN	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		10582/2025
104	D-WP(C)/25426/2025	ANITA BEHERA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10583/2025
105	D-WP(C)/22873/2025	KULAMANI PARIDA	KUMAR PRAJWAL	
	WP(C)/15778/2025	MP		10584/2025
106	D-WP(C)/25430/2025	SANDHYARANI NAYAK	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10585/2025
107	D-WP(C)/16401/2025	KRUSHNA PATNAIK	PRASANTA KUMAR JENA	
	WP(C)/10992/2025	MP		10586/2025
108	D-WP(C)/25431/2025	MAA PENDRANI MODERN RICE MILL, GANAPATI PIPES AND INDUSTRIES	ANSHREE TRIPATHY	
	WP(C)/ /	MP		10587/2025
109	D-WP(C)/25432/2025	SUSANTA KUMAR MOHAPATRO	AMIYA KUMAR CHHATOI	
	WP(C)/17464/2025	MP		10588/2025
110	D-WP(C)/25433/2025	RAJAKISHORE BARIK	ARIJEET MISHRA	
	WP(C)/ /	MP		10589/2025
111	D-WP(C)/25434/2025	RANJAN KUMAR PRADHAN	SIDHESWAR MALLIK	
	WP(C)/ /	MP		10590/2025
112	D-WP(C)/25435/2025	SARASWATI MOHARANA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		10591/2025
113	D-WP(C)/25439/2025	RAJAKISHORE BARIK	ARIJEET MISHRA	
	WP(C)/ /	MP		10592/2025
114	D-WP(C)/25125/2025	SUMAN DAS	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		10593/2025
115	D-WP(C)/25443/2025	JANAKIBALLAVA PANDA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		10594/2025
116	D-WP(C)/18634/2024	AKSHYA KUMAR SAHOO	SHRADHASHREE ROUSTRAY	
	WP(C)/10694/2024	MP		10595/2025
117	D-WP(C)/51269/2024	AHALYA MALLICK @ KANHAR	GOPINATH MISHRA	
	WP(C)/31915/2024	MP		10596/2025
118	D-WP(C)/25446/2025	SAROJ MOHANTY	JAJATI KESHORE MOHANTY	
	WP(C)/ /	MP		10597/2025
119	D-WP(C)/24164/2025	SAROJ KUMAR PRAHARAJ	SIVA SANKAR CHAINI	
	WP(C)/ /	MP		10599/2025
120	D-WP(C)/25449/2025	SUDHABANTI SAHOO	DURGESH NARAYAN RATH	
	WP(C)/17490/2025	MP		10600/2025

121	D-WP(C)/15640/2025 WP(C)/11561/2025	SUNIL LAL MANDAL MP	BIBHUTI BHUSAN SWAIN	10601/2025
122	D-WP(C)/16791/2025 WP(C)/12962/2025	SAHIDNAGAR PADA MELANA COMMITTEE MP	SWAPNIL KUMAR PATNAIK	10602/2025
123	D-WP(C)/25455/2025 WP(C)/ /	M/S BAJRANG STEEL MP	KSHIROD KUMAR SAHOO	10603/2025
124	D-WP(C)/25465/2025 WP(C)/ /	SUBASH CHANDRA MIRDHA MP	BASUMATI PRADHAN	10604/2025
125	D-WP(C)/25466/2025 WP(C)/ /	SOMO GOND @ GANDA MP	SATYAJIT MOHAPATRA (2)	10605/2025
126	D-WP(C)/48848/2024 WP(C)/29606/2024	ARUNA RANA MP	SANTOSH KUMAR DASH	10606/2025
127	D-WP(C)/25468/2025 WP(C)/ /	NABAKISHORE BEHERA MP	SRINIBASH SATAPATHY	10607/2025
128	D-WP(C)/25469/2025 WP(C)/ /	M/S. SHREE VINAYAK DAIRY, BBSR MP	ASIT KUMAR DASH	10608/2025
129	D-WP(C)/23005/2025 WP(C)/15911/2025	SATISH KUMAR ISHWARDAS GAJBHIYE (IPS) MP		10609/2025
130	D-WP(C)/21334/2025 WP(C)/15064/2025	DEBASISH PRADHAN MP	GIRIDHARI SINGH	10610/2025
131	D-WP(C)/22931/2024 WP(C)/13084/2024	HAIMABATI MAHANTA MP	KRISHNA CHANDRA SAHU	10611/2025
132	D-WP(C)/12235/2025 WP(C)/8875/2025	YOGAMAYA SAHU MP	RABI NARAYAN MISHRA	10612/2025
133	D-WP(C)/12235/2025 WP(C)/8875/2025	YOGAMAYA SAHU MP	MANAS PATI	10613/2025
134	D-WP(C)/13115/2025 WP(C)/9397/2025	JYOTIRMAYEE ROUT MP	RABI NARAYAN MISHRA	10614/2025
135	D-WP(C)/13115/2025 WP(C)/9397/2025	JYOTIRMAYEE ROUT MP	KRUSHNA CHANDRA DASH	10615/2025
136	D-WP(C)/25476/2025 WP(C)/ /	SHREE INFOTECH, GANDHI NAGAR, GANJAM MP	ASHOK DAS	10616/2025
137	D-WP(C)/21267/2025 WP(C)/14756/2025	BIDULATA HUIKA MP	SWAPNIL ROY	10617/2025
138	D-WP(C)/25486/2025 WP(C)/ /	DR.KASHI BISWANATH SOREN MP	SHASHI BHUSAN JENA	10618/2025
139	D-WP(C)/25489/2025 WP(C)/ /	DINABANDHU FOUNDATION FOR EDUCATION MP	SRINIBASH SATAPATHY	10619/2025
140	D-WP(C)/25487/2025 WP(C)/ /	HATANATH SAHOO MP	HARMOHAN DHAL	10620/2025
141	D-WP(C)/16620/2025 WP(C)/11285/2025	DR. KASHI BISWANATH SOREN MP	SHASHI BHUSAN JENA	10621/2025
142	D-WP(C)/16620/2025 WP(C)/11285/2025	DR. KASHI BISWANATH SOREN MP	SHASHI BHUSAN JENA	10622/2025
143	D-WP(C)/21641/2025 WP(C)/15029/2025	PRASANTA DHAL MP	NIRANJAN LENKA	10623/2025
144	D-WP(C)/25492/2025 WP(C)/ /	PABITRA KU. ROUT MP	BIDYADHAR MANSING	10624/2025
145	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	BAIJAYANTI MOHANTY	10625/2025
146	D-WP(C)/25495/2025 WP(C)/ /	BIJAY SETHY MP	KAIBALYA PANDA	10626/2025
147	D-WP(C)/38761/2024 WP(C)/23012/2024	JUDHISTHIR ROUSTRAY MP	BANSHIDHAR BAUG	10627/2025
148	D-WP(C)/24498/2025 WP(C)/17276/2025	BHUBANESWARI GOUD MP	RAMAKANTA DAS	10628/2025
149	D-WP(C)/15572/2025 WP(C)/10898/2025	SUBODHADATTA BEHERA MP	BUDHADEV ROUSTRAY	10629/2025
150	D-WP(C)/25496/2025 WP(C)/ /	GO PLANET, GANJAM MP	ITISHREE TRIPATHY	10630/2025
151	D-WP(C)/25500/2025 WP(C)/ /	M/S. SAGAR BAZAR, GANJAM MP	ITISHREE TRIPATHY	10631/2025
152	D-WP(C)/25503/2025	UMAMANI BHARATI	RAMA CHANDRA JENA	

	WP(C)/ /	MP		10632/2025
153	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGH, MP	AVIJEET PATNAIK	10633/2025
154	D-WP(C)/19533/2025 WP(C)/13698/2025	SATYANANDA NAIK MP	SHASHI BHUSAN JENA	10634/2025
155	D-WP(C)/15603/2025 WP(C)/10791/2025	SUSANTA KUMAR ROUT MP	SHASHI BHUSAN JENA	10635/2025
156	D-WP(C)/25504/2025 WP(C)/ /	DURYODHAN SAMAL MP	SAIBRATA RATH	10636/2025
157	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGH, MP	AVIJEET PATNAIK	10637/2025
158	D-WP(C)/18457/2025 WP(C)/12801/2025	M/S FEEGRADE AND COMPANY PRIVATE MP	RASHMI RANJAN SWAIN	10638/2025
159	D-WP(C)/18460/2025 WP(C)/12808/2025	M/S BONAI INDUSTRIAL COMPANY LIMITED, MP	RASHMI RANJAN SWAIN	10639/2025
160	D-WP(C)/18451/2025 WP(C)/12824/2025	M/S RUNGTA MINES LIMITED MP	RASHMI RANJAN SWAIN	10640/2025
161	D-WP(C)/18465/2025 WP(C)/12805/2025	M/S RUNGTA MINES LIMITED, KOLKATA MP	RASHMI RANJAN SWAIN	10641/2025
162	D-WP(C)/25523/2025 WP(C)/ /	NARENDRA KUMAR BEHERA MP	SIDHARTHA SANKAR RAY (2)	10642/2025
163	D-WP(C)/25524/2025 WP(C)/ /	DHARMANANDA MAHAPATRA MP	ROHIT RANJAN RAY	10643/2025
164	D-WP(C)/25529/2025 WP(C)/ /	HARIHAR SAHOO MP	DEBASIS MISHRA	10644/2025
165	D-WP(C)/25530/2025 WP(C)/ /	M/S. ODISHA COLLEGE OF NURSING, CUTTACK MP	TRAYANATH ACHARYA	10645/2025
166	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	10646/2025
167	D-WP(C)/25533/2025 WP(C)/ /	PARADIP PORT AND DOCK MAZDOOR UNION, MP	BODHI PRASAD DIXIT	10647/2025
168	D-WP(C)/25534/2025 WP(C)/ /	ARATA BEHERA MP	PABITRA KUMAR BEHERA	10648/2025
169	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	10649/2025
170	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	10650/2025
171	D-WP(C)/25513/2025 WP(C)/ /	SABITRI JENA MP	GAJENDRANATH ROUT	10651/2025
172	D-WP(C)/25519/2025 WP(C)/ /	NARMADABALA SWAIN MP	BISWARANJAN DALAI	10652/2025
173	D-WP(C)/24800/2025 WP(C)/17211/2025	PRATIKHYA SINGH SAMANTARAY MP	SOUMYA JYOTI BISWAL	10653/2025
174	D-WP(C)/25544/2025 WP(C)/ /	PURUSOTTAM SAHOO MP	GOPAL PRASAD JENA	10654/2025
175	D-WP(C)/25464/2022 WP(C)/25464/2022	SASMITA PRADHAN MP	PRATYUSH KUMAR MISHRA	10655/2025
176	D-WP(C)/14541/2015 WP(C)/14541/2015	NARENDRA BHOE @ JHANKAR MP		10656/2025
177	D-WP(C)/25552/2025 WP(C)/ /	NALANDA INSTITUTE OF TECHNOLOGY, MP	DEB PRASAD DASH	10657/2025
178	D-WP(C)/23057/2025 WP(C)/15960/2025	AJIT KUMAR RATH MP	ANJAN KUMAR BISWAL	10658/2025
179	D-WP(C)/25555/2025 WP(C)/ /	SUNNAPU VANI MP	ASHOK KUMAR BEHERA	10659/2025
180	D-WP(C)/25561/2025 WP(C)/ /	BODUPU SARALA MP	ABHILASH MISHRA	10660/2025
181	D-WP(C)/24303/2025 WP(C)/16861/2025	KARTICK CHANDRA PATRA MP	AMIT PRASAD BOSE	10661/2025
182	D-WP(C)/25565/2025 WP(C)/ /	LOKANATH SATAPATHI MP	ASHOK DAS	10662/2025
183	D-WP(C)/25569/2025 WP(C)/ /	MONALIPA DASH MP	AVIJIT PATNAIK	10663/2025